

DIVISION BENCH  
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/218(KB)2023  
IA(I.B.C)/592(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	<b>MILLER TRADERS PRIVATE LIMITED VS JAI GOKUL TOWERS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Joy Saha, Sr. Adv. ] For the Resolution Professional  
Mr. Ishaan Saha, Adv. ]  
Mr. Sumit Biswas, Adv. ]  
Ms. Rajashree Bhowmick, Adv. ]  
Mr. Rajesh Kumar Agrawal, RP ]  
  
Mr. Ratnanko Banerji, Sr. Adv. ] For IDFC Bank  
Mr. Pramit Bag, Adv. ]  
Mr. Rahul Poddar, Adv. ]  
  
Ms. Manju Bhuteria, Adv. ] For the Auction Purchaser  
Ms. Arundhati Barman Roy, Adv. ]  
Ms. Anjali Tulsyan, Adv. ]

**ORDER**

1. Learned Senior Counsel/Counsel for the parties present.
2. List this matter on **1<sup>st</sup> April, 2024** at **10.30 a.m.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**